

92

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

O.A. NO. 986/96

Between:

Date of Order: 28.8.96

Dr. P. L. Premi

...Applicant

And

1. The Secretary, Agricultural Scientists Recruitment Board, Krishi Anusandan Bhavan, Pusa Complex, New Delhi.
2. The Chairman, Agricultural Scientists Recruitment Board, Krishi Anusandan Bhavan, Pusa Complex, New Delhi.
3. The Secretary, Indian Council of Agricultural Research, Krishi Bhavan, New Delhi.
4. The Director General, Indian Council of Agricultural Research, and the Secretary, Dept. of Agricultural Research and Education, (DARE) Krishi Bhavan, New Delhi - 110 001.

...Respondents.

Counsel for the Applicant : Mr. S. Ramakrishna Rao

Counsel for the Respondents : Mr. N. R. Devraj, Sr. CGSC.

CORAM:

THE HON'BLE SHRI B.C. SAKSENA : VICE CHAIRMAN (ALLAHABAD BENCH)

THE HON'BLE SHRI R. RANGARAJAN: MEMBER (A)

THE TRIBUNAL MADE THE FOLLOWING ORDER:

Sri Ramakrishna Rao for the applicant and Sri N.R. Devraj for respondents. After hearing both the counsel in this case for sometime when both sides argued the case strenuously. The learned counsel Sri Ramakrishna Rao for the applicant submitted that he is withdrawing his case and takes suitable action after his representation dated 28.6.1996 at Annexure-A is replied. In view of the above submission, the O.A. is dismissed as withdrawn subject to the above. No costs.

M. R. Rao *DRG*
DEPUTY REGISTRAR (J)

contd. . .

25

..2..

O.A.NO.986/96

Copy to:

- 1- The Secretary, Agricultural Scientists Recruitment Board, Krishi Anusandan Bhawan, Pusa Complex, New Delhi.
2. The Chairman, Agricultural Scientists Recruitment Board, Krishi Anusandan Bhawan, Pusa Complex, New Delhi.
3. The Secretary, Indian Council of Agricultural Research, Krishi Bhawan, New Delhi.
4. The Director General, Indian Council of Agricultural Research and the Secretary, Dept. of Agricultural Research and Education, (DARE), Krishi Bhawan, New Delhi.
5. One copy to Mr.S.Ramakrishna Rao, Advocate, CAT, Hyderabad.
6. One copy to Mr.N.R.Devraj, Sr.CGSC, CAT, Hyderabad.
7. One copy to Library,CAT, Hyderabad.
8. One duplicate copy.

YLKR

0 APP86/96

Typed By
Compared by

Checked By
Approved by

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)

DATED: 28/8/96

ORDER/JUDGEMENT
R.A./C.P./M.A. NO.

in
O.A. NO. 986/96

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED
DISPOSED OF WITH DIRECTIONS
DISMISSED
DISMISSED AS WITHDRAWN
ORDERED/REJECTED
NO ORDER AS TO COSTS.

YLKR

II COURT

